

**Central Administrative Tribunal
Principal Bench, New Delhi**

R.A. No. 237/2014

IN

O.A. No. 1145/2011

This is the 24th day of May, 2016

**Hon'ble Shri Shekhar Agarwal, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Sh. Suresh Chand Khanna,
S/o Sh. Bishamber Dass Khanna
Aged about 56 years,
R/o 38, Gandhi Gali, Fateh Puri,
Delhi-110006.

.. Review Applicant

(By Advocate: None)

Versus

Govt. of NCT of Delhi & Ors.

... Respondents

(By Advocate: None)

Order (oral)

Hon'ble Mr. Shekhar Agarwal, Member (A)

It is seen that the Review Applicant has not been appearing in this case since last several dates. Thus, there was no appearance on his behalf on 17.08.2016, 31.10.2015, 04.01.2016 and 10.03.2016. Even today he is not represented. It appears that Review Applicant is not interested in pursuing this case.

2. Therefore, this R.A. is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

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(Shekhar Agarwal)
Member (A)